

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
To be heard on Wednesday the 26th day of July 2023 at 10.30 a.m
(VIRTUAL MODE)

In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), and Hon'ble Mrs. Shreesh Merla, Member (Technical)

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 217/2023 For Exemption IA No.715/2023 & IA No.716/2023 For Condonation Delay IA No.717/2023	Nitya Electrocontrols Pvt Ltd Vs VA Tech WABAG Limited	Mr. Pallav Palit Ms. Shreya Bhojnagarwal	
2	Comp App (AT) (CH) (Ins) No. 218/2023 To Dispense IA No.718/2023 For Stay IA No.719/2023 For Condonation Delay IA No.720/2023 Leave to File IA No.721/2023	Principal Commissioner of Customs VS Mr.Rajendra Prasad Tak	Mr. Sai Srujan Tayi	
3	Comp App (AT) (CH) (Ins) No. 148/2023 Delay in refiling IA No. 488/2023 Leave to file IA No. 489,490,491 & 492/2023	Jackson Jose & 3 Ors. Vs Royals International Trade and Allied Products Pvt. Ltd.	Mr. Johnson Gomez	

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4	IA No. 590/2023 In Comp App (AT) (CH) (Ins) No. 22/2023 For Stay IA No. 65/2023	Ashique Ponnampambath Vs Vibin Vincent	Mr. S Eshwar	Mr. Sharath Chandran

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5	Comp App (AT) (CH) (Ins) No. 314/2022 For Additional docs IA No. 665/2022	Archana Ashok Prop Karmik Infra Vs Ozone Urbana Infra Developers Pvt. Ltd.	Mr. Karthik Seshadri	Mr. Arjun K Perikal
6	Comp App (AT) (CH) No. 49/2023	V. Ramachandran Vs The Registrar of Companies Coimbatore & Anr.	Mr. R Vidhya Shankar	Mr. Avinash Krishnan Ravi
7	Comp App (AT) (CH) No. 56/2022	Eldorado Avenues Pvt. Ltd Vs Rege Engredea Pvt. Ltd. & 3 Ors	Mr.Y Suryanarayana	Mr. Aashish Jain Lunia- R1-R3
8	Comp App (AT) (CH) No. 52/2022 To dispense with IA No. 610/2022 Leave to file IA No. 526/2023	S. C. Dakshinamurthy Vs Mr. Ramakrishnan Sadasivan	Mr. R Subramanian Raja	Mr. B. Dhanaraj
9	Comp App (AT) (Ins) No.179/2022 To Implead IA No. 321/2023	The Regional Provident Fund Commissioner Vs Mr. Arunava Sikdar RP, The National Sewing Thread Company Ltd	Mr. M. Palanimuthu	Mr. Karan Valecha
10	Comp App (AT) (CH) (Ins) No. 150/2023 For Exemption IA No. 495/2023 For Stay IA No. 494/2023	Damodaran R, Suspended Director of Real Value Promoters Pvt. Ltd. Vs P Manickam and Co & Anr.	Mr. Avinash Krishnan Ravi	Mr. Sam Jayaraj Houston- R1 Mr. AG Sathyanarayana- R2
11	Comp App (AT) (CH) (Ins) No. 141/2023 For Exemption IA No. 469/2023	MCM Pacific Pte Ltd Vs Pankaj Dhanuka Liquidator of Lanco Kondapalli Power Ltd.	Mr. Shahrukh Ahmad	Ms. Madhupreetha Elango
12	Comp App (AT) (CH) (Ins) No. 195/2023 For Condone Delay IA No. 631/2023 For Stay IA No. 632/2023	Ashique Ponnamparambath Vs Vibin Vincent	Mr. S Eshwar	
13	Comp App (AT) (CH) (Ins) No. 20/2023 Leave to file	K. Gaurav Kumar Vs	Mr. K Gaurav Kumar	

	IA No. 62/2023	Ram Charan Company Pvt. Ltd. & 2 Ors		
14	Comp App (AT) (CH) (Ins) No. 163/2023 To dispense with IA No. 533/2023 For Stay IA No. 532/2023 Leave to file IA No. 534/2023	M/S. Shubham Corporation Pvt. Ltd. Vs Mr. Kotoju Vasudeva Rao, IRP Navayuga Infotech Pvt. Ltd. & Anr.	Mr. Sandeep Kumar Ambalavanan	Mr. VVSN Raju- R1
15	Comp App (AT) (CH) (Ins) No. 62/2023 For Exemption IA No. 227 & 228/2023 For Stay IA No. 229/2023 For Directions IA No. 269/2023	Park Energy Pvt. Ltd. Vs State Bank of India & Anr	Mr. Dhananjaya Sud	Mr. Pranava Charan-R1
16	Comp App (AT) (CH) (Ins) No. 93/2023 For Condone Delay IA No. 327/2023 For Stay IA No. 326/2023	Ansio Industries Pvt. Ltd. Vs CA Mahalingam Suresh Kumar	Mr. KK Vijay Vigneshwar	Mr. ML Ganesh

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
17	TA No 48/2021 (Comp App (AT) No. 192/2019) For Stay IA No. 986/2022 Additional docs. IA No. 987/2022	Ennes Capital P Ltd & Ors Vs Hyderabad Securities & Enterprises Ltd & Ors	Mr. Avinash Krishnan Ravi	Mr. Anant Merathia- R1-R13 Mr. Y.Suryanarayana R14 -R17
18	Comp App (AT) (CH) (Ins) No.399/2022 For Exemption IA No. 951/2022 For Stay IA No. 952/2022 Leave to file 93150IA No. 953/2022	T. Raviprasad Vs SCL Infratech Ltd. & Anr.	Mr. Zain A Khan	Mr. Bikki Ravendra Babu & Ms. R Moneshaa- R2
19	Comp App (AT) (CH) (Ins) No.400/2022 Leave to file IA No. 957/2022 For Exemption IA No. 958/2022 For Stay IA No. 959/2022	Damavarapu Srinivas Vs M/s VR Constructions & Anr	Mr. Kumar Anurag Singh	Mr. Bikki Ravendra Babu & Ms. R Moneshaa – R1

20	Comp App (AT) (CH) (Ins) No. 420/2022 For Condone Delay IA No. 1029/2022 For Stay IA No. 1030/2022	GKC Projects Ltd Vs State Tax Officer	Mr. MV Swaroop	Mr. B. Vijay
21	Comp App (AT) (CH) (Ins) No 232/2022 Urgent Hearing IA No.87/2023	Aditya Birla Finance Limited Vs Mr. M Murugesan Liquidator, Velohar Infra Pvt Ltd	M/s V Legal Empire	Mr.S.Sathyananarayan
22	Comp App (AT) (CH) (Ins) No. 184/2022 For Condone Delay IA No. 419/2022, IA No.420/2022 For Exemption IA No.421/2022	HP Arun Kumar & 2 Ors Vs Addanki Haresh, RP M/s. Right Engineers and Equipments Pvt. Ltd.	Mr. Sushal Tiwari Ms. Anusha Peri	Mr. K Gaurav Kumar
23	Comp App (AT) (CH) (Ins) No.283/2022	State Bank of India Vs Nathella Sampath Chetty & Co	Mr. Chandrasekaran	
24	Comp App (AT) (CH) (Ins) No. 403/2022 For Exemption IA No. 979/2022 Additional Documents IA No. 980/2022 For Stay IA No. 978/2022	Bhavna Jain Vs State Bank of India & Anr	Mr. Pawan Jhabakh	Mr.Chandrasekaran- R1
25	TA No. 58/2021 (Comp App (AT) No. 149/2020 For Exemption IA No. 513/2021 For Direction IA No. 514/2021	Edalodiyil Mirshad & Ors Vs Ashraf Ali Patel & Anr	Mr. Shameem Ahamed	Ms. Shreni Shetty- R1
26	Comp App (AT) (CH) (Ins) No. 330/2021	Koteswara Rao Karuchola RP Vs Asset Reconstruction Company (India) Ltd & 2 Ors	Mr. Ravi Rajagopalan	Mr. Shabeer Ahamed-R1 Mr. Rohit Gupta- R3
27	Comp App (AT) (CH) No.128/2022 Urgent Listing IA No. 1101/2023	Bhagyanagar Boards & Chemicals Pvt Ltd & 4 Ors Vs Vijay Kumar Goyal & 2 Ors	Mr.Y Suryanarayana	Mr. R Parthasarathy & Mr. Rangasaran Mohan- R1-R3
28	TA (AT) No. 100/2021 (CA (AT) No. 209/2019)	Keerti Anurag Investments Pvt. Ltd. & Anr Vs	Mr. Aashish Jain Lunia	Mr. Yogesh Jagia

		Sai Anupama Agencies Pvt. Ltd. & 15 Ors		
29	Contempt App No. 1/2022 In Comp App (AT) (CH) (Ins) No. 207/2021 For Urgent Hearing IA No. 110/2022 For Stay IA No. 120/2022	C. Raja John Vs R. Raghavendran RP	Mr. R Kann an	Mr. B Dhanaraj
30	Comp App (AT) (CH) (Ins) No. 229/2022 For Condone Delay IA No. 492/2022 Leave to file IA No. 489/2022 For Stay IA No. 490/2022 To dispense with IA No. 491/2022 To Implead IA No.739/2023	M. Vigneshwaran Vs National Sewing Thread Company limited & 2 Ors	Mr. PK Panneer Selvam	Mr. Karan Valecha-R1 Mr. KK Vigneshwar-R2, R3
31	Comp App (AT) (CH) (Ins) No.255/2022 For Stay IA No. 534/2022 For Exemption IA No. 533 & 535/2022	Current Electricals Ltd Vs B. Ramana Kumar IRP Krishna Energy Pvt Ltd WITH	Mr. R. Sivaraman	Mr. B Ramana Kumar Mr. Gajendra Ravi
32	Comp App (AT) (CH) (Ins) No. 256/2022 For Exemption IA No. 537 & 538/2022 For Stay IA No. 536/2022	Current Power Equipments Pvt Ltd Vs Mr. B.Ramana Kumar, IRP	Mr. R. Sivaraman	Mr. S Harish Kumar
33	Comp App (AT) (CH) (Ins) No.373/2022 For Condone Delay IA No. 875/2022 For Stay IA No. 876/2022 Leave to file IA No. 973/2022	M/s. Geotrix Building Envelope Pvt. Ltd. Vs C Sanjeevi Resolution Professional of Land Mark Housing Projects Chennai Pvt. Ltd. & Anr	Mr. Praveen Ravichandran	Ms. Jayanthi K Shah
34	Comp App (AT) (CH) (Ins) No. 74/2023 For Stay IA No. 261/2023 For Directions IA No.262/2023	Smt. Kandala Vijaya, Director of Suspended Board of Directors Deepika Infratech Pvt. Ltd. Vs Shri Khabmmettu Sri Vamsi, IRP Deepika Infratech Pvt. Ltd. & Anr.	Mr. K Manivannan	Mr. Rohan Rajasekaran- R1 Mr. Anant Merathia R2

Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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